SHRI K. RAHMAN KHAN (Karnataka): Sir, the entire North Karnataka is burning because of the scarcity of drinking water and water for irrigation. The matter is before the River Water Tribunal. But, today, the North Karnataka is suffering from the acute shortage of drinking water. We have appealed before the hon. High Court. The matter is still pending there. But this is a very important matter. We request the hon. Prime Minister to intervene and call the Chief Ministers of both the States to negotiate and solve the problem of scarcity of drinking water problem in the North Karnataka. The entire North Karnataka is on strike, on *hartaal*. I request the hon. Prime Minister to kindly intervene in the matter. We agree that the matter is before the court, but there are precedents where the Prime Minister had intervened, in the similar matters of scarcity of drinking water, between the two States and had solved the problem. I appeal the hon. Prime Minister to look into this matter. ...(*Interruptions*)...

THE MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): Sir, this is a serious issue. I will definitely convey the matter.

MR. DEPUTY CHAIRMAN: Okay. Please convey it.

Now, I shall take up the Zero Hour submissions. Shri K.K. Ragesh.

## MATTERS RAISED WITH PERMISSION

## Need to withdraw the decision of SBI to handover the default education loans to Reliance Asstet Reconstruction Company

SHRI K.K. RAGESH (Kerala): Mr. Deputy Chairman, Sir, I stand to bring to the notice of the House a very important issue. The State Bank of India has, recently, handed over defaulted educational loans to an Asset Reconstruction Company. The SBI had given a loan of Rs. 847 crores to the Reliance Company. And, the Reliance Company had to pay back only 45 per cent of the total loan amount, and that too over a period of fifteen years. Why is the SBI taking such kind of a decision? If students are given the same concession as has been offered to the Reliance Company, voluntarily, students themselves may be paying back the loan amount. The students themselves may be paying back the loan amount if the amount to be paid is 45 per cent of the total amount. If 15 years period is given to the students, they may be voluntarily paying it back. Why is such a concession

being offered to the Reliance Company? It is not for the first time that the SBI is showing its apathy towards the student community. Recently, they decided that the students who have defaulted loans will not be allowed even for applying a job in the SBI. What is this, Sir? Who is depending upon education loans? It is the students from socially and educationally backward sections. They are depending on education loans. And, why are they not in a position to pay back the loans? That is because of the poor quality of education and because of the unemployment situation that exists in our country. All these are the reasons that the students are not in a position to pay back the loans that they have taken. It is the responsibility of the State to ensure education and employment to the students of our country. The Government is abdicating its responsibility. Of course, indebted students are the victims of the Education Policy of our country. In the field of education, user pay principle is being implemented. Those who seek education are compelled to pay money for education. Educational institutions are being made mere teaching shops. That is why such a situation has arisen. I demand from the Central Government to immediately intervene in the matter and reverse the decision taken by the State Bank of India. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Okay. Thank you very much. All the names of the hon. Members who associate may be added.

SHRI BHUBANESWAR KALITA (Assam): Sir, I associate myself with the issue raised by the hon. Member.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI PALVAI GOVARDHAN REDDY (Telangana): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI KIRANMAY NANDA (Uttar Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SITARAM YECHURY (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI T.K.S. ELANGOVAN (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. BHATTACHARYA (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

श्री अली अनवर अंसारी (बिहार): महोदय, मैं स्वयं को इस विषय के साथ सम्बद्ध करता हूं।
श्रीमती कहकशां परवीन (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूं।
श्रीमती विप्लव ठाकुर (हिमाचल प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करती हूं।
करती हूं।

श्री हुसैन दलवई (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ सम्बद्ध करता हूं।

## Concern over increasing unemployment in the country

श्री शरद यादव (बिहार): उपसभापति जी, पूरे देश में बेकारी और बेरोजगारी विकट समस्या हो गई है। इस सरकार के आने के दौर में 2014 में एक बड़ा वादा किया गया था। वह वादा यह था कि हम हर वर्ष दो करोड़ लोगों को रोज़गार देंगे। यह एक बड़ा वादा था। यदि यह वादा पूरा किया जाए, तो देश बन सकता है और देश आगे जा सकता है। हालात ये हैं कि दो तरह के नौजवान हैं। एक नौजवान वह है, जो अंग्रेजी की शिक्षा प्राप्त करता है, उसके सामने तो रोजगार के कुछ अवसर जरूर हैं, लेकिन जो नौजवान भारतीय भाषाओं में पढ़ाई करता है, चाहे वह कन्नड़ हो, चाहे वह मलयालम हो, चाहे वह बंगाली हो, चाहे वह गुजराती हो, चाहे वह हिन्दी हो, बहुसंख्यक नौजवान इन्हीं भाषाओं में अपनी एजुकेशन लेते हैं, उसके सामने रोजगार के अवसर नहीं हैं। वे ज्यादातर सरकारी स्कूल हैं। हालात ये हैं कि देश में बहुत विकट समस्या आ गई है। मैं कहना चाहता हूं कि आपकी तरफ से यह वादा था कि आप हर वर्ष दो करोड़ लोगों को रोज़गार देंगे, लेकिन रोज़गार के मामले में हालत यह है कि जो organized sectors हैं, उनमें रोजगार पहले 2011 में 9 लाख थे, फिर 2013 में घट कर आधे हो गए, 4.19 लाख, 2014 में 4.21 लाख और 2015 में सिर्फ 1.35 लाख। जो organized sectors हैं, उनमें हिन्दुस्तान के 80 फीसदी लोग आते हैं। अभी किसी नौजवान माननीय सदस्य ने NPA का मामला उठाया था। आज बैंक के कर्मचारी हड़ताल पर हैं। मैं यह कहना चाहता हूं कि 8 फीसदी लोगों के रोज़गार के लिए आपका 80 फीसदी लोन जाता है। रोज़गार की यह हालत है कि पूरे भारत में जो पब्लिक सेक्टर था, वह घटता जा रहा है, घटता जा रहा है, उसके ऊपर आपका कोई ध्यान नहीं है। आप कई तरह के स्लोगन लगा रहे हैं, आप 'Make in India', FDI, इत्यादि, इत्यादि तमाम तरह की बातें चला रहे हैं, लेकिन हिन्दुस्तान में विकास का जो मतलब है, वह यह है कि जो इंसान हैं, जो हाथ हैं, उनको रोज़गार मिलेगा कि नहीं मिलेगा? इसलिए मेरा यह कहना है कि भारतीय भाषा में जो नौजवान हैं, उनके ऊपर रोज़गार का बहुत बड़ा संकट है। दूसरी तरफ एक बात और चल रही है कि चारों तरफ ठेके के मज़दूर रखे जा रहे हैं, चारों तरफ काँट्रैक्ट लेबर रखी जा रही है।

श्री उपसभापतिः आपका टाइम हो गया है। ...(व्यवधान)...

श्री शरद यादव: यह जो अपना सदन है, इसमें सफाई के लिए भी हम कांट्रैक्ट लेबर रखते हैं और पानी पिलाने के लिए भी हम कांट्रैक्ट लेबर रखते हैं।...(समय की घंटी)...

श्री उपसभापतिः आपका टाइम हो गया है। ...(व्यवधान)...